

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :30/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION3001- 11.00AM -11.05 AM

837-ADMISSION-COURTCODE-SUDAR-AT 11.06 AM

1	Misc. Application	1464/2023	MURUGAN THEVAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000021/2024)	M. Devesh Tripathi Advocate
	Misc. Application	1465/2023	MURUGAN THEVAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000021/2024)	M. Devesh Tripathi Advocate
	Misc. Application	1466/2023	MURUGAN THEVAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2024)	M. Devesh Tripathi Advocate
	Misc. Application	1467/2023	MURUGAN THEVAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2024)	M. Devesh Tripathi Advocate
	Misc. Application	1468/2023	VALLIAMMAL THEVAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000023/2024)	M. Devesh Tripathi Advocate
	Misc. Application	1469/2023	VALLIAMMAL THEVAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000023/2024)	M. Devesh Tripathi Advocate

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	Misc. Application	1470/2023	VALLIAMMAL THEVAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000024/2024)	M.	Devesh Tripathi Advocate
	Misc. Application	1471/2023	VALLIAMMAL THEVAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000024/2024)	M.	Devesh Tripathi Advocate
	SEBI Appeal	21/2024	MURUGAN M. THEVAR Vs. SEBI Sub Matter : Misc. Application/0001464/2023 Sub Matter : Misc. Application/0001465/2023		Devesh Tripathi Advocate
	SEBI Appeal	22/2024	MURUGAN M. THEVAR Vs. SEBI Sub Matter : Misc. Application/0001466/2023 Sub Matter : Misc. Application/0001467/2023		Devesh Tripathi Advocate
	SEBI Appeal	23/2024	VALLIAMMAL M. THEVAR Vs. SEBI Sub Matter : Misc. Application/0001468/2023 Sub Matter : Misc. Application/0001469/2023		Devesh Tripathi Advocate
	SEBI Appeal	24/2024	VALLIAMMAL M. THEVAR Vs. SEBI Sub Matter : Misc. Application/0001470/2023 Sub Matter : Misc. Application/0001471/2023		Devesh Tripathi Advocate
<u>986-ADMISSION-COURTCODE-FINGRAVYWTM-AT11.07 AM</u>					
2	Misc. Application	1691/2023	FINGRAVYWEALTHCREATI ONSER PVT LTD ANDANR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000071/2024)		Corporate Pleaders, Advocates

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	Misc. Application	1692/2023	FINGRAVYWEALTHCREATI ONSER PVT LTD AND ANR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000071/2024)	Corporate Advocates Pleaders,
	Misc. Application	1713/2023	ASHUTOSH SHARMA AND ORS.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000072/2024)	Corporate Advocates Pleaders,
	SEBI Appeal	71/2024	FINGRAVY WEALTH CREATION SERVICES PVT LTD AND ANR Vs. SEBI Sub Matter : Misc. Application/0001691/2023 Sub Matter : Misc. Application/0001692/2023	Corporate Advocates Pleaders,
18	SEBI Appeal	72/2024	ASHUTOSH SHARMA AND ORS. Vs. SEBI Sub Matter : Misc. Application/0001713/2023	Corporate Advocates Pleaders,
<u>798-ADMISSION-COURTCODE-TRADEBULLS-AT11.08 AM</u>				
3	Misc. Application	1694/2023	TRADEBULLS SECURITIES PVT. LTD.-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000073/2024)	Advocate Snehali Karkera

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	Misc. Application	1695/2023	TRADEBULLS SECURITIES PVT. LTD.-DELAY Vs. MULTI COMMODITY EXCHANGE OF INDIA LIMITED	MULTI COMMODITY EXCHANGE OF INDIA LIMITED
(Main Matter Number :SEBI Appeal/0000074/2024)				
	SEBI Appeal	73/2024	TRADEBULLS SECURITIES PVT. LTD. Vs. NSEIL	Advocate Snehali Karkera
Sub Matter :		Misc. Application/0001694/2023		
	SEBI Appeal	74/2024	TRADEBULLS SECURITIES PVT. LTD. Vs. MULTI COMMODITY EXCHANGE OF INDIA LIMITED	Advocate Snehali Karkera
Sub Matter :		Misc. Application/0001695/2023		
<u>474-ADMISSION-CODE-SCORESMANTEX-AT11.09 AM</u>				
4	Misc. Application	1697/2023	ARUN MANTEX LTD.-DELAY Vs. SEBI	Vikash Makharia
(Main Matter Number :SEBI Appeal/0000075/2024)				
	Misc. Application	1698/2023	ARUN MANTEX LTD.-EXEMPTION Vs. SEBI	Vikash Makharia
(Main Matter Number :SEBI Appeal/0000075/2024)				
	SEBI Appeal	75/2024	ARUN MANTEX LTD. Vs. SEBI	Vikash Makharia
Sub Matter :		Misc. Application/0001697/2023		
Sub Matter :		Misc. Application/0001698/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>104-ADMDISPOSAL-COURTCODE-GUIDELINES-AT11.10 AM</u>				
5	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2019		
	IRDA-MISCAPPLICATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000003/2019)				
	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000001/2020		
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000001/2020)				
	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangald as
	IRDA-MISCAPPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000005/2020)				
	IRDA-MISCAPPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000006/2020)				

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	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
Sub Matter :		IRDA-MISAPPLICATION/0000003/2020		
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISAPPLICATION/0000005/2020		

491-DISPOSAL-CODE-COMPLAINTPROMOTERS-AT11.11 AM

6	SEBI Appeal	560/2021	RAJESH BHATIA And ANR. Vs. SEBI	Tushar Goradia Advocates ELP
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945-DISPOSAL- CODE- DEBENTUREVAISHNO-AT 11.12 AM

7	SEBI Appeal	536/2022	VISTRA ITCL INDIA LIMITED Vs. SEBI	BGK LAW ASSOCIATES
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Sub Matter(Disposed) : Misc. Application/0001384/2022
Sub Matter(Disposed) : Misc. Application/0001620/2023

402-DISPOSAL-COURTCODE-GUINESSFINAL-AT11.13 AM

8	SEBI Appeal	696/2022	GUINESS SECURITIES LIMITED AND ANR. Vs. SEBI	Anjali Agrawal Adv
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	SEBI Appeal	697/2022	DHARMENDRA KOTHARI Vs. SEBI	Anjali Agrawal Adv
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36-DISPOSAL-COURTCODE-MANPASANDAO-AT11.14 AM

9	SEBI Appeal	391/2023	DHRUV AGRAWAL Vs. SEBI	Juris Matrix Partners LLP
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Sub Matter(Disposed) : Misc. Application/0000816/2023

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	SEBI Appeal	392/2023	MILIND BABAR AND ANR. Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0000817/2023				
	SEBI Appeal	749/2023	Manpasand Beverages Ltd Vs. SEBI	Pravin Singh Adv
Sub Matter(Disposed) : Misc. Application/0001086/2023				
Sub Matter(Disposed) : Misc. Application/0001087/2023				
	SEBI Appeal	750/2023	Mr. Paresh Thakkar Vs. SEBI	Pravin Singh Adv
Sub Matter(Disposed) : Misc. Application/0001110/2023				
Sub Matter(Disposed) : Misc. Application/0001111/2023				
	SEBI Appeal	751/2023	Dhirendra Singh Vs. SEBI	Pravin Singh Adv
Sub Matter(Disposed) : Misc. Application/0001112/2023				
Sub Matter(Disposed) : Misc. Application/0001113/2023				
	SEBI Appeal	752/2023	Mr. Abhishek Singh Vs. SEBI	Pravin Singh Adv
Sub Matter(Disposed) : Misc. Application/0001114/2023				
Sub Matter(Disposed) : Misc. Application/0001115/2023				

79-DISPOSAL -COURTCODE-SOCIALMEDIA-AT11.15 A.M

10	SEBI Appeal	622/2023	HIMANSHU MAHENDRABHAI PATEL AND ORS. Vs. SEBI	CHANDHIOK AND MAHAJAN
Sub Matter(Disposed) : Misc. Application/0000902/2023				
Sub Matter(Disposed) : Misc. Application/0001226/2023				

32-ADMISSION-CODE-SCORES-AT11.16 A.M.

11	SEBI Appeal	912/2023	RAJESHKUMAR CHAMPAKLAL GANDHI Vs. SEBI and Anr.	Payoja Gandhi, Advocate
Sub Matter : Misc. Application/0000072/2024				

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	Misc. Application	72/2024	SEBI-DELY IN REPLY Vs. RajeshKumar Gandhi	VIDHII PARTNERS Champaklal

(Main Matter Number :SEBI Appeal/0000912/2023)